

NOTICE

This is to inform all concerned that a National Lok Adalat is scheduled to be organized by Calcutta High Court Legal Services Committee on **Saturday, 12th March, 2022 at 10-30 a.m.** in the High Court premises to facilitate settlement of cases pending in the High Court, Calcutta by and amongst the parties thereto through the ADR mechanism.

This is to further inform all concerned that applications, submitted jointly by parties and / or their Learned Advocates interested in getting their cases settled before such Lok Adalat would be received **up to 5-00 p.m. on Monday, the 7th March, 2022** at the Office of the CHCLSC located in the **Ground Floor & 1st Floor** in the Centenary Building. Such applications as are received after the aforesaid deadline, would be considered for the next Lok Adalat keeping in view the time taken to requisition the case records from the respective departments, as well as for finalization of the Benches and their respective cause-lists.

By Order,

Sd./-

Secretary,
Calcutta High Court Legal Services Committee